

**Office of Controller General of Patents, Designs & Trademarks**  
**Boudhik Sampada Bhawan, Mumbai**

**Public Notice**

Dated: 16<sup>th</sup> December, 2022

Subject: Submission of Forms & Documents (digitally signed) in respect of application for registration of Design and issuance of e-certificate of Design- regarding

The Applicants, Stakeholders and Public in general are hereby informed that Design Wing of the Patent Office has started issuance of e-certificates with effect from 1<sup>st</sup> November, 2022. Presently, there are multiple options (offline and online) to file Forms and documents in respect of application for registration of Design.

The applicants are now encouraged to utilise the option of filing of Forms and documents through online portal <https://online.ipindia.gov.in/eDesign/goForLogin/doLogin> and henceforth, there is no requirement to submit physical Forms and documents, except assignment, attested/notarised copy of the original Power of Attorney and original affidavit (if any) for e-filed applications. The Forms and documents as prescribed in the Designs Rules, 2001 (as amended), which are required to be filed online, should be digitally signed (as per Section 3 and 4 of the Information Technology, Act, 2000).

The option of filing Forms and documents in respect of application for registration of Design through offline mode shall also remain available.

For reciprocity applications, the applicants should provide WIPO-DAS Code or priority documents in accordance with rule 15 of the Designs Rules, 2001 (as amended).

The applicants, stakeholders and members of public may also refer attached "***Check List of documents for filing of New Design Applications (Online and Offline)***" for more details.

**-Sd**  
**(Prof. Dr. Unnat P. Pandit)**  
**Controller General of Patents, Designs & Trade Marks**